

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

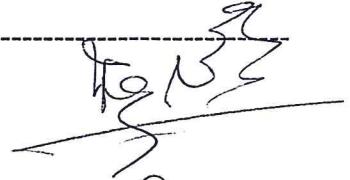
PETITION NUMBER : CP/124/2017

NAME OF THE PETITIONER : NEW HORIZON CREDIT & INVESTMENT PVT LTD

UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

① R G. BALASUBRAMANIAN Advocate for Petitioner 

② B. SRINIVAS By RoC 

ORDER

Counsel for petitioner and Dy. RoC present. For filing report of RoC, time is enlarged. Put up on 22.11.2017 at 10.30 A.M.

—Sd/-
K Anantha Padmanabha Swamy
Member (Judicial)

MS